

(b) The Corporation set-up by Kerala owns one vessel. The other two Corporations own two vessels each. The vessel of the Tamil Nadu Corporation operates in the coastal and adjacent trade while those of the other two operate in India's overseas dry bulk trade.

(c) There is no special relationship. They operate as any other shipping company.

#### Driving of Vehicles without Silencer

1139. DR. SARADISH ROY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that driving motor-cycles, scooters and cars after removing the silencer for fun's sake is against the Motor Vehicles Act; and

(b) if so, what measures Government intend to take in this matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) As driving motor-cycles, scooters and cars without a silencer is an offence under the Motor Vehicles Act, traffic police challans persons who drive motor vehicles on public road without silencers.

#### Development of Small and Cottage Industries

1140. SHRI PADMACHARAN SAMANTASINHERA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government propose to develop small and cottage industries; and if so, when these industries will be set up;

(b) if so, the number of small and cottage industries opened in 1977-78 and during last three years, year-wise, State-wise and amount invested; and

(c) the total number of small and cottage industries and among them the number of those working well State-wise; and amount invested in it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). Since the information asked for is voluminous it will take some time to collect the same. This will be placed on the Table of the House as soon as possible.

#### राज भाषा विभाग की अध्यापन बर्कशाप्ट

1141. श्री श्यामराज शर्मा : कृपा गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजभाषा विभाग द्वारा अध्यापन बर्कशाप्टों पर प्रति वर्ष कितनी राशि खर्च की जाती है ; और

(ख) इन बर्कशाप्टों में अध्यापन के कार्य पर अनुभवहीन व्यक्ति लगाये जाते हैं और क्या प्रति लेक्चर 20 से 25 रुपए खर्च किये जाते हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मंडल) : (क) मंत्रालय और विभाग अपनी-अपनी कार्यशालाओं का खर्च खुद उठाते हैं। राजभाषा विभाग का इससे कोई सरोकार नहीं रहता।

(ख) जी नहीं। इस सिलसिले में राजभाषा विभाग ने मार्गदर्शी मित्रांत जारी किये हैं। इनके अनुसार सरकारी कामकाज में हिन्दी के प्रयोग में सक्षम कर्मचारियों (जिसमें सेवानिवृत्त कर्मचारी भी शामिल हैं), की हीसेवाओं का इन कार्यशालाओं में उपयोग किया जाना चाहिए। इस काम के लिए सेवारत कर्मचारी को एक दिन के व्याख्यान के लिए 15 रु० मानदेय दिया जाता है, लेकिन